

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: REI Agro Ltd Date of Commencement of Liquidation: 24-08-2017; List of Stakeholders as on Date: 14-11-2024; Name of IP: Mr. Anil Goel; Process Number: 1; Last 5 digitof registration number: 10253

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		89572444		89572444				NA
3	Secured financial creditors	22	85277022027	22	84080022027		1197000000		Annexure 3
4	Unsecured financial creditors	6	22643030917	6	15694336258		6948694659		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	7	2539942098	7	2412592433		127349665		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	168265909	2	168265909				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	60000	1	60000				NA
Total		37	110717893395	37	102444849071	0	8273044324	0	